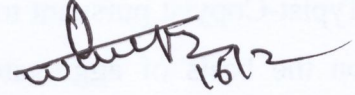


NOTIFICATION

The below mentioned candidates are selected for the 03 posts of Typist-Copyist pursuant to this office Notification No. 03/2017, dated 31.05.2017 on the basis of aggregate of percentage of total marks secured in qualifying examination, percentage of total marks secured in Kannada & English Typing test and marks secured in the Viva-voce in accordance with Karnataka Sub-ordinate Courts (Ministerial and Other posts) (Recruitment) (Amendment) Rules, 2007 (Amended vide Notification No. LAW 01 LAC 2005, Bengaluru, dated: 13.02.2008) **subject to verification of SSLC marks card, Junior Kannada & English Typing marks cards, Caste certificate, PDP certificate, Police Report and other necessary documents.**

Sl. No.	Reg. No.	Application No.	Name and Address of the Candidate Smt/Kum	Date of Birth	Category under which selected	Aggregate Percentage
1	57	KOD1742TCP000109	MAMATHA L B, D/o Basavarajappa L M 52 Hosakote Village & Post, Gowdra Beedi, Harapanahalli Taluk, Davanagere District- 583125	29/04/1991	GM/W	83.49
2	115	KOD1742TCP000223	MALANABI KURAHATTI, D/o Yamanoorasab Kurahatti Mahanth Nagar Hungund Taluk- Bagalkot District- 587118	15/06/1997	2B/W	80.42

3	11	KOD1742TCP000020	MUDUKAPPA SHIVARAJAPPA, s/o Shivarajappa, H No 82 A Post Yadlapur Shaktingar SO-Raichur Taluk & District-584170	05/07/1984	GM/PDP	70.03
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(V.V. MALLAPUR)

Prl. District & Sessions Judge,
Kodagu-Madikeri

Copy submitted to:

The Registrar General, Hon'ble High Court of Karnataka, Bengaluru - for information

Copy to :

1. Notice Board, District Court, Kodagu- Madikeri
2. The Computer Branch, District Court, Kodagu-Madikeri- with a direction to web host the same
3. Office copy